

DIVISION BENCH  
COURT - I

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/71(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	SASMAL INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

**Appearances (via video conferencing/physically)**

Ms. Neha Somani, Pr.CS : For Petitioner

**ORDER**

1. Ld. Authorized Representative for the petitioner present.
2. Heard. **Reserved for orders.**

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**